CENTRAL ELECTRICITY REGULATORY COMMISSION 4th Floor, Chanderlok Building, 36, Janpath, New Delhi-110001 Ph: 23753942 Fax- 23753923

Ref: Petition No. 349/MP/2018

Dated: 25.4.2019

Shri Bhavesh Kundalia, Chhattisgarh-WR-Transmission Limited, C-105, Anand Niketan, New Delhi- 110019.

Subject: Petition under Section 17(3) and 17(4) of Electricity Act 2003 read with Clauses 15.8.3 of the Rupee Loan Agreement dated 29.6.2016 alongwith Clause 11.9 of the Security Trustee Agreement dated 29.6.2016 alongwith Article 15 of the Transmission Service Agreement dated 23.6.2015, for the purpose of recognition by the Commission of the change in the constitution of the consortium of existing lenders approved by the Commission vide order dated 16.8.2016 passed by in Petition No.109/2016.

With reference to your Petition on the subject mentioned above, you are directed to furnish the information on an affidavit, on or before 3.5.2019 as per the format annexed herewith.

-/Sd (T.D. Pant) Deputy Chief (Legal)

| Basic Infromation (re | equired at initial and su | bsequent appro | val) | | | and youngs | | | |
|--|---|---|--|--|------------------------|---|--|--|--|
| 1) Project Informatio | n | 1. 2 | National States | | | A Care ta | | | |
| a the fact | Name of the Licencee | | | | | | | | |
| Petitioners Name | Name of the Security Tru | stee/Lender | | | | | | | |
| Name of the project | | | | | | | | | |
| Bid Process Co-ordinator (E | BPC) | | | | | | | | |
| Successful Bidder | | | | | | | | | |
| Indicative cost of the project | communicated by CEA | | | | | | | | |
| indicative cost of the project | | e of TSA Share pure | | Agreement date | Financial closure date | | | | |
| Important dates | Date | 0113A | Share purchase | Agreement date | Financial closure date | | | | |
| | | | | | and the second | Lang) | | | |
| 2) Status of COD | | | | | | 100 00.00 | | | |
| | Asset n | | Effective Date | Scheduled COD | Actual COD | | | | |
| 1) | | | | Ellective Date | 000 | Actual COL | | | |
| 2) | | | | | | 1 | | | |
| 3) | | | and the second sec | 1 | | the second se | | | |
| 4) | | | | ALCON LAND | | | | | |
| and the second s | | | | | | ALL STORE W | | | |
| 3) Details of previous Petit Petition No | ons related to the project (I Order date | icence, Adoption, Initial / Subsequent approval u/s 17(3)(4), change in law etc. Subject matter and brief about the order | | | | | | | |
| | | | 1410 C | | | | | | |
| Instan | t petition | - | and the second s | | | | | | |
| 113(41) | r petition | 1 | The second s | 1.1.1 | | | | | |
| 4) List of Documents | | | | and the second second | | arrively. | | | |
| Particulars | | Document date | Parties to agreement | Brief about the document (e.g. Purpose and the agreements) | | ose and outcome o | | | |
| Transmission Service Agreement (TSA) | | | | | | | | | |
| Common Loan Agreement | | | | | | | | | |
| Security Trustee Agreement | | | | | | | | | |
| Amended/Revised agremen lenders / secutity trustee wh | | | | | and a second | | | | |
| Auditor certificae certifying to means of finance | he Actual project cost and | | | | | | | | |
| No dues/objection certfificate | | | | | | | | | |
| Deed of Hypothecation/Indenture of Mortgate (To be executed) | | (To be executed) | | | | | | | |
| undulud / | | | | | | | | | |
| Any other legal documents | | | | | | | | | |

A

| 5. Other Statements | | | | | | | |
|---|--|--|--|--|--|--|--|
| a) Lenders list | Comparative Statement showing the lender wise commitment for original financing plan and revised financing plan and lender v actual loan received as on date. | | | | | | |
| 1. 5-4 | i) Statement showing the lender wise outstanding loan of existing lender as on such agreement date. | | | | | | |
| b) In case of Re-finance / Substitution of lender | How the proceeds from the re-finance loan/substituted loan has been used to settle the existing lender. | | | | | | |
| | iii) No-objection / No-dues Certificate from existing lenders. | | | | | | |
| c) In case of change in security | i) Details of the present & prospective security trustee and the reason for substitution. | | | | | | |
| trustee. | ii) If there is more than one security trustee being appointed, the details of those also needs to be furnished. | | | | | | |

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(P.T.O)

Financial Infromation в

| | Name of the Project | Contraction of | - | - | - ALL TRACE | | - | the second | ar the state | | |
|------------------------|--|----------------|--|--|--------------------|---|------------------|----------------------------------|--------------------|---|----------------------------|
| 1 | ESTIMATED PROJECT COST | AND MEANS | OF FINANCE | (As on the date of | Financial Closu | re) | 1.1.1.1 | and the | town pill fich | | |
| | Original Financin | ng plan agree | d by the lende | rs as per Common | loan agreemen | t# | 1 | A state | | | 1.1.1. |
| On initial approval | Original Estimated Project cost (as per agreement) | | Rs. in Cr. Means of Final Agreem | | ment) | Rs. In Cr. | | Lender wise details (Rs. in Cr.) | | | |
| | Hard Cost IEDC | | | 0 Equity share capital 0 Equity Share premium | | 0.00 | - | SI No. | Lender's name | Sanctioned loan (as per loan agreement) | Actual loan a on date* |
| | IDC | | 0.00 Loan / debenture f group companies | | om promoters, | 0.00 | 00 | | Lenders name | agreement) | Undere |
| | (Please specify the other components, if any) | | 0.00 | Secured Ioan / debt from External source | | 0.00 | | 1 | | | |
| | Total | | 0.00 | 0 Others (Please specify) Total | | 0.00 | | 3 | | | |
| | | | | Tot | tal | 0.00 | | Total | 7 days prior to th | o filing the potitio | |
| on Subsequent Approval | Revised Financing plan | | nder/other | | | | 1 4 1. 1 4 1. | | | | |
| | cost (with supporting documents) | De la Ce | the second s | | ated Means of | | 1 | | | | abt (De la Ca |
| | Hard Cost | Rs. in Cr. | 2 | Finance (with supporting Equity share capital | | Rs. In Cr. 0.00 | E.C.T. | Lender | wise details for s | Sanctioned loan / d Sanctioned loan (as per loan agreement) | Actual loan a on date* |
| | IEDC | 0.0 | Sec. 14. | Equity Share premi | 0.00 | | SI No. | Lender's name | | | |
| | IDC | 0.0 | | Loan / debenture from promoters, | | 0.00 | | 1 | ALL STREET | | |
| | (Please specify the other components, if any) | 0.0 | | group companies Secured loan / deb source | 0.00 | | 2 | | | | |
| | Total | 0.0 | | Others (Please spe | | 0.00 | P | 3 Total | | | |
| | In case approval of Commission has been obtained for revised plan, please m nos and its order date | | | | mention the detail | the details of petition * any date 7 days prior to the filing the petition. | | | | | on. |
| | ACTUAL PROJECT COST AN | ID MEANS OF | FINANCE (as | on Application da Rs. in Cr. | ite) | | | | Service - | | |
| | Actual Project Cost duly certified by Auditor certificate) Rs. in Cr. | | | Lender wise details for secured loan / debt (Rs. in Cr.) | | | | | | | |
| IDVAI | Particulars | As on COD* | As on application Date* | | SI No. | | Len | der's name | | Sanctioned Isan (as per loan agreement) | Actual loan as on date* |
| | Gross Block of Fixed Assets | | | | 1 | | | | | | |
| | Actual means of Finance of the above cost duly certified by Auditor Certificate) Rs. in Crore | | | 2 | | | | | | | |
| anosequent approva | Particulars | As on COD | As on appl | ication Date* | 3 | | - | Sec. 1 | | il Carrow | |
| | Equity share capital Equity Share premium | | | | 4 | | Total | | | | |
| | Loan / debenture from promoters, group companies Secured loan / debt from | | | | * any date | * any date 7 days prior to the filing the petition. | | | | | |
| | External source Others (PI specify) Total | 42.42 | | | (Provide | the flow of loan | o covering | g the earlie | r approvals.) | | |

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